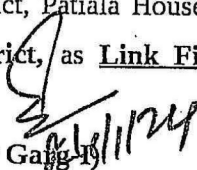


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE;**  
**NEW DELHI DISTRICT; PATIALA HOUSE COURTS; NEW DELHI**

**ORDER**

In pursuance of the provisions of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005), the undersigned being the Principal District & Sessions Judge of New Delhi District, Patiala House Courts, New Delhi do hereby designate **Sh. Sandeep Garg, Judge Incharge, Mediation Centre, New Delhi District, as First Appellate Authority** for the office of the Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi and **Sh. Sudhanshu Kaushik, ASJ-06, New Delhi District, as Link First Appellate Authority**.

  
(Sanjay Garg)  
Principal District & Sessions Judge,  
New Delhi District,  
Patiala House Courts, New Delhi.

No. 923-1017 /Admn./Pr.D&SJ/NDD/PHC/ND/2024

Dated, the 25/01/24.

**Copy forwarded for Information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judges, Delhi/New Delhi.
4. The First Appellate Authority & Link First Appellate Authority (RTI), NDD, PHC, ND.
5. The Transparency Officer (RTI), NDD, PHC, ND.
6. All the Judicial Officers in New Delhi District.
7. The Secretary (AR), Administrative Reforms Deptt., 7th Level, 'C' Wing, Delhi Secretariat, Govt. of NCT of Delhi, New Delhi.
8. The Secretary, Central Information Commission, CIC Bhawan, Baba Gang Nath Marg, Old JNU Campus, Munirka, New Delhi-110067.
9. The Hony. Secretary, New Delhi Bar Association, PHC, ND.
10. The Public Information Officer, NDD, PHC, ND.
11. All the Branch In-Charges, NDD, PHC, ND.
12. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the Court.
13. The Br. Incharge, Computer Branch, NDD., for upload the same on the website of this District.
14. The PS to the undersigned.
15. The APRO, New Delhi District, PHC, ND.
16. The Caretaker, New Delhi District, PHC, ND with the direction to display the same on the Notice Board.
17. Dealing Assistant, RTI, NDD, PHC.

  
Principal District & Sessions Judge,  
New Delhi District,  
Patiala House Courts, New Delhi.